

Exclusion of Sulphamoxole from Price Control

65. SHRI M. KADHARSHA: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 3482 given in the Rajya Sabha on the 28th March, 1988 and state:

(a) whether it is a fact that minimum five producers of drug was the criterion for exclusion of drugs from price control as laid down by Kelkar Committee;

(b) whether it is a fact that neither Sulphamoxole nor Diphenhydramine fulfil any of the exclusion criteria;

(c) whether his Ministry accepted the recommendations of Kelkar Committee to decontrol the prices of these drugs;

(d) whether it is a fact that his Ministry neither verified the fulfilment of exclusion criteria by these drugs nor even examined the relevant aspects in regard to these drugs;

(e) whether it is a fact that a number of representations have been made to control the prices of these drugs; and

(f) what was the price of each of these drugs under DPCO, 1979 along with the date of fixation of price of each along with present price of each drug?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) The Kelkar Committee adopted the following exclusion criteria:

(i) Exclude those drugs which are not produced in India, provided that the consumption is not

significant either now or in the near future.

(ii) To exclude those drugs the turnover of which has been less than rupees fifty lakhs in 1966.

(iii) To exclude all new drugs for which process of manufacture were developed indigenously from the price control list at least for the first 5 years.

(iv) To exclude those life-saving drugs and pharmaceutical products whose availability is far more important than the price.

(v) Exclude those pharmaceutical products of drugs where the domestic production structure is so competitive that there is little possibility that the consumers will be overcharged compared to the cost of production.

(b) to (d) The committee recommended exclusion of these drugs from price control adopting the exclusion criteria.

(e) Yes, Sir.

(f) The prices of these drugs under DPCO, 1979 were fixed as under: —

Notified price	Date
----------------	------

Sulphamoxole Rs. 235.23 Kg.	16-7-1984
-----------------------------	-----------

Diphenhydramine Rs. 215-30 Kg.	24-9-1981
--------------------------------	-----------

Kelkar Committee term

86. DR. RATNAKAR PANDEY: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 3501 given in th*

Rajya Sabha on the 28th March, 1988; and state:

(a) what was the term of extension of Kelkar Committee and when it expires;

(b) what is the term for which Kelkar Committee has been further extended;

(c) what is the total number of representations received by Kelkar Committee along with the details of each;

(d) how many representations have been considered by the Kelkar Committee along with the details and by when the total representations will be considered;

(e) by when Kelkar Committee is expected to submit its report in regard, to rectification of anomalies brought to the notice of Kelkar Committee;

(i) whether it is a fact that Kelkar Committee has decided to submit a fresh report on the basis of large scale anomalies brought to their notice; and

(g) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (A) (b) and (c) The extended term of the Kelkar Committee which expired on 29th February, 1988 has been further extended upto 15th May, 1988.

(e) and (d) Details of representations received from the industry Organisations/Associations and Members of Parliament regarding inclusion in/exclusion from the price controlled categories; of drugs are given in the enclosed statements I, II and ICC respectively (See reply to the Unstarred Question 44, (a) to (d) vide col 68-72 supra). The representations have been forwarded to the Kelkar Committee.

(f) No, Sir.

(g) Does not arise.

Sources for identification of Hepatitis B-Vaccine

67. DR. RATNAKAR PANDEY: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 3600 given in the Rajya Sabha on the 28th March, 1988 and state;

(a) whether it is a fact; that neither the sales turnover nor the production and imports of Hepatitis-B-Vaccine, Quinidine Sulphate, Ergometrine and Primaquin is monitored by his Ministry; and

(b) if so, what is the other source of such data on which Kelkar Committee relied while deciding identification of these drugs?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a). Yes, Sir.

(b) The Kelkar Committee relied on the information available with the Ministry of Health and Family Welfare while deciding identification of these drugs,

Prices of finished medicines

68. DR. RATNAKAR PANDEY: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 3483 given in the Rajya Sabha on the 28th March, 1988 and state:

(a) whether it is a fact that number of drug companies have increased the prices of finished medicines despite the fact that the prices of bulk drugs going into the manufacture of these finished medicines have not been increased

(b) if so, names of bulk drugs where prices have not been increased